

**POST OFFER PUBLIC ANNOUNCEMENT TO THE EQUITY SHAREHOLDERS OF
MALOO POLYMERS LIMITED**

Registered Office: B-1 Harikrupa Apartment ,Near Naranpura Railway Crossing ,Ahmedabad -13

This Post Offer Public Announcement is being issued by M/s. Corporate Strategic Allianz Private Limited., ("Manager to the Offer") on behalf of the Acquirers, namely, Mr. Dipan Patwa and Mr. Manish Janani (hereinafter referred to as the "Acquirers") pursuant to and in Compliance with Regulations 10 and 12 as required under the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 (hereinafter referred to as "SEBI (SAST) Regulations, 1997" and subsequent amendments thereto.

1. Name of the Target Company: **M/s. Maloo Polymers Limited**
2. Name of Acquirers: **Mr. Dipan Patwa and Mr. Manish Janani**
3. Name of Manager to the offer: **M/s. Corporate Strategic Allianz Private Limited.**
4. Name of the Registrar to the offer, if any: **N.A.**
5. Offer Details :
 - (a) Date of opening of the offer : **Friday- 13th February, 2009**
 - (b) Date of closure of the offer : **Wednesday- 4th March, 2009**
6. Details of the acquisition :

Sr. No.	Item	Proposed in the Offer document		Actuals		
1	Offer price	Rs.12/-		Rs.12/-		
2	Shareholding of acquirer (No. & %) before MOU/P.A. - MOU.	No. of Shares	% of Shares	No. of Shares	% of Shares	
		7,50,000	14.94%	7,50,000	14.94%	
3	Shares acquired by way of MOU or market purchases (No. & %)	No. of Shares	% of Shares	No. of Shares	% of Shares	
		15,20,000	30.28%	15,20,000	30.28%	
4	Shares acquired in the open offer (No & %)	10,04,000 (20%)		NIL		
5	Size of the open offer (No. of shares multiplied by offer price per share)	Rs. 1,20,48,000/-		NIL		
6	Shares acquired after P.A but before 7 working days prior to closure date, if any (No & %)					
	6.1	Price of the shares acquired	NIL		NIL	
	6.2	No. of shares acquired	NIL		NIL	
	6.3	% of shares acquired	NIL		NIL	
7	Post offer shareholding of	No. of Shares	% of Shares	No. of Shares	% of Shares	

	Acquirers (No. & %) (2 + 3 + 4 + 6)	32,74,000	65.22%	22,70,000	45.22%
8	Pre & Post offer share holding of Public (No. & %)	Pre Offer	Post Offer	Pre Offer	Post Offer
		27,50,000 (54.78%)	17,46,000 (34.78%)	27,50,000 (54.78%)	17,46,000 (34.78%)

7. Status of the escrow account, whether released or not. : **RELEASED**

8. Payment of interest, if any, to the shareholders along with the details thereof : **N.A**

9. Status of investor complaints received, if any. : **NIL**

This Post Offer Public Announcement would also be available on SEBI's website at www.sebi.gov.in

The Acquirers Mr. Dipan Patwa and Mr. Manish Janani , accept full responsibility for the information contained in this Post Offer Public Announcement and also for the obligations of Acquirers laid down in the SEBI (SAST) Regulations, 1997 and subsequent amendment thereof.

Issued on behalf of the Acquirer, by the Manager to the Offer :

MANAGER TO THE OFFER	
	Corporate Strategic Allianz Private Limited 806, Saffron Complex, Nr. Panchwati Circle, Ambawadi Road, Ahmedabad - 380 006. Contact person: Ms. Kajal Vyas and Ms. Sonia Kakani Tel: +91-79- 2642 4136/38 Fax: +91- 79 - 4002 4670 Website : www.csapl.com Email: info@csapl.com , sonia@csapl.com

Date : 07/03/2009

Place : Ahmedabad